

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 835 OF 2007

KRISHNA & ANR.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(Office report regarding payment of Fee to A.C.)

Date: 30/10/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Rakesh Garg, Adv. (A.C.)

For Respondent(s) Mr. Sahdev Singh, Adv.  
Mr. Chandra Prakash Pandey, Adv.  
Mr. Javed Mahmud Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Let the maximum amount payable to an Amicus  
Curiae be paid forthwith in the present case.

[ Charanjeet Kaur ]  
Court Master

[ Pushap Lata Bhardwaj ]  
Court Master